

(c) to (f). There are no restrictions on the size of aircraft, routes, schedules, fares and airports of operations in the matter of private parties running air services in the country. The earnings and performance of the national carriers have not been adversely affected by the operations of the Air Taxi operators.

### Setting up of Oil Refinery in Central India

2855. SHRI MUKUL BALKRISHNA WASNIK: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Bharat Petroleum Corporation Limited (BPCL) has decided to raise part of its equity capital required for the proposed Rs. 1860 crores second oil refinery to be located in Central India from the public;

(b) whether the Government have cleared this six million tonnes refinery; and

(c) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) No, Sir.

(b) No, Sir.

(c) Does not arise.

[Translation]

### Development of Lalmatiya Coal Mines

2856. SHRI SIMON MARANDI: Will the Minister of COAL be pleased to state:

(a) whether the Government had allocated rupees five hundred crores for the development of Lalmatiya Coal Mines is

Santhal Pargana in Bihar and whether major portion of this amount has already been spent;

(b) if so, the details of the expenditure incurred so far;

(c) the detail of the works in the mine that are yet to be completed as per schedule and whether the Government propose to formulate any timebound programme in this regard; if so, the details thereof and if not, the reasons therefor; and

(d) whether the Government have taken any effective steps to provide health, accommodation and other civic amenities to the workers engaged in this area?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) to (d). The Rajmahal OC (Expn.) project (10.5 mty) of ECL in Lalmatiya area was sanctioned by the Government in November, 1988 with a capital outlay of Rs. 562.70 crores. The expenditure on the project till 31.3.1991 was Rs. 476.92 crores. According to the present estimates the project is likely to be completed on schedule i.e. March, 1995.

Some of the major activities which are at present behind schedule and are receiving continuous attention of the Government and ECL are :-

(i) Acquisition of forest land/portion of tenancy land

(ii) 2nd Rapid loading silo

(iii) Main CHP back up system.

These matters have been followed up at appropriate levels. The project envisages a housing satisfaction of 71%. The project provides for water supply scheme, a 50 bedded hospital, roads and township etc.

Provisions have also been made for environmental protection measures.

[English]

### **Perks to ITDC Executives**

2857. **SHRI INDRAJIT GUPTA:** Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether a few selected executives of the India Tourism Development Corporation are enjoying the facilities of company and leased accommodation/hotel accommodation, chauffeur driven car, entertainment facility in ITDC hotels etc. and the Corporation has to bear loss of several lakhs every year on this account; and

(b) if so, whether it is proposed to grant the said executives HRA, fixed conveyance allowance, entertainment grants etc. in lieu of the existing facilities to make saving in administrative expenditure of ITDC hotels?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir. The facilities are given by ITDC to its entitled Executives as per rules and operational needs of the Corporation.

(b) Does not arise.

### **Howrah-Amta Railway Line**

2858. **PROF. SUSANTA CHAKRABORTY:** Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to continue the construction of the Howrah-Amta broad gauge railway line; and

(b) if so, the details thereof and the schedule fixed for its completion?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) Yes, Sir.

(b) Work will be progressed as per availability of resources in the coming years. No target date has been fixed.

[Translation]

### **Air service to Amareli district, Gujarat**

2859. **SHRI DILEEP BHAI SANGHANI:** Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government propose to introduce any air service in Amareli district of Gujarat; and

(b) if so, the steps taken in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

[English]

### **Freight subsidy on Coal in Tamil Nadu**

2860. **SHRI ANBARASU ERA:** Will the Minister of COAL be pleased to state:

(a) whether there is any demand from the Government of Tamil Nadu to extend freight subsidy for the supply of coal from Singareni collieries; and

(b) if so, the details thereof and the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) and (b). In 1990, the Government of Tamil Nadu/Tamil Nadu Electricity Board requested for grant of subsidy for